

- (i) The respondents were reluctant to answer the questions.
- (ii) The process was time consuming;
- (iii) Lack of Investigators specially trained for such a survey.

(e) The expected approximate total expenditure on the census operations of 1971 is Rs. 17.63 crores, as compared to the expenditure of Rs. 12.13 crores of the 1961 census.

(f) The reasons for the increase are:—

- (i) The projected increase in population in 1971 by 121 million;
- (ii) General increase in the pay structure of the staff;
- (iii) increase in the proposed payment of honorarium to the enumerators and personnel of the enumeration agency; and
- (iv) increase in the price of paper, furniture and other items of contingencies.

दिल्ली के स्थानीय निकायों के बारे में मुरारका आयोग का प्रतिवेदन

\*299. श्री कंबरलाल गुप्त: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को दिल्ली के स्थानीय निकायों की आर्थिक स्थिति की जांच करने के लिये नियुक्त मुरारका आयोग का प्रतिवेदन प्राप्त हो गया है;

(ख) यदि हां, तो इसकी मुख्य सिफारिशें क्या हैं;

(ग) सरकार ने उनमें से कितनी सिफारिशों को अब तक क्रियान्वित नहीं किया है और इसके क्या कारण हैं;

(घ) उनमें से कितनी सिफारिशें अब तक सरकार द्वारा कार्यान्वित की गई हैं;

(ङ) क्या सरकार ने इस सम्बन्ध में दिल्ली नगर निगम और संसद् के स्थानीय सदस्यों से विचार विमर्श किया; और

(च) यदि नहीं, तो इसके क्या कारण हैं ?

गृहकार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) से (च). मोरारका आयोग ने अपनी अंतरिम रिपोर्ट सरकार को सितम्बर, 1968 में प्रस्तुत की। रिपोर्ट 22-11-68 को सभा-पटल पर रखी गई थी। इस रिपोर्ट पर विचार-विमर्श करने के लिए अनेक बैठकें हुईं और दिल्ली नगर निगम के प्रतिनिधियों ने इस विचार-विमर्श में भाग लिया। आयोग की रिपोर्ट पर संसद सदस्यों से कोई विचार-विमर्श नहीं हुआ। आयोग की सिफारिशों के अनुसार सरकार ने निगम से अपने साधनों को बढ़ाने तथा व्यय में मितव्ययिता करने का अनुरोध किया है ताकि वे आयोग द्वारा सिफारिश की गई पद्धति के अनुसार सरकार से आर्थिक सहायता प्राप्त करने के योग्य हो सकें। नगर निगम ने अभी-अभी अपने विचार भेजे हैं और मामले के ऊपर जांच की जा रही है।

Introduction of National Service Corps Scheme

\*300. SHRI BAL RAJ MADHOK:  
SHRI D. C. SHARMA:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that the National Cadet Corps has been made optional with effect from this academic year and National Service Corps Scheme has been introduced in its place;

(b) whether outlines of the National Service Corps Scheme have been worked out; and

(c) if so, the details thereof ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) to (c). Excepting nine universities all others had made N.C.C. optional

from last academic year. The final decision of the nine universities in respect of the current academic year is awaited. The present proposal relating to National Service Scheme envisages that this scheme will also be optional. The outline of the scheme and further details are being worked out and are expected to be finalised within the next few days.

#### Replacement of DC 9-40 by Boeing Aircraft

1724. SHRI C. C. DESAI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that after the decision of the Board of Directors of Indian Airlines to purchase DC-9-40, various efforts were made and are still being made by Government to bring in the Boeing aircraft;

(b) whether it is also a fact that firstly it was tried with Boeing 727-200 failing which now by appointing a Two-Man Committee consisting of Shri A. Mitra of Civil Aviation Department and Shri H. N. Ray, Additional Secretary, Ministry of Finance, efforts are being made to push Boeing 737-300; and

(c) if so, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). The recommendation of the Board of Indian Airlines for the purchase of 5 DC-9-40 aircraft is still under consideration and a decision is likely to be taken soon. Government have not appointed any such Committee.

#### Formation of Two-Man Committee on Aircraft Evaluation

1725. SHRI C. C. DESAI. Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state on what expert advice or representation, the Two-Man Committee of Shri A. Mitra of Civil Aviation Department and Shri H. N. Ray, Additional Secretary, Ministry of Finance, was formed for further evaluation of aircrafts by Government ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): No such Committee was appointed by Government.

#### Committee on suitability of new aircraft

1726. SHRI C. C. DESAI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the qualifications, knowledge and experience which the members of the Two-Man Committee consisting of (Shri A. Mitra of Civil Aviation Department and Shri H. N. Ray, Additional Secretary, Ministry of Finance) have of aviation, technically or otherwise, to advise on the suitability of the aircrafts in question for operation on route pattern of Indian Airlines by comparative studies from various angles and to judge the safety factors which are most important, from representations made and data given, correct or incorrect, by the makers, by the experts or by the vested interests or by others ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): Government have not appointed any such Committee.

#### Purchase of Aircraft

1727. SHRI C. C. DESAI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Director General of Civil Aviation has been consulted by the Two-Man Committee consisting of Shri A. Mitra of the Civil Aviation Department and Shri H. N. Ray, Additional Secretary, Ministry of Finance, on the preference of the aircrafts to be purchased (which was DC 9-40 in July 1968 and which the Board had agreed to purchase);

(b) if so, what is the opinion of the D. G. C. A. now and what was the opinion passed on by him to the Two-Man Committee;

(c) on what other expert advice and information, barring the makers' representations, the Two-Man Committee has passed their evaluations; and

(d) the independent inquiries the Two-Man Committee have made to substantiate all the representations and data put before them by makers, by experts or by vested interests ?